NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP. No 53/634A/NCLT/AHM/2016(New) C.A. No. 279/634A/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 634A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PAVANS GODÍAWALA	ADVOCATE	APPLICANT No.11	Mullineach
2. PRATIK Y. JASANI	ADVOCATE	RESPONDENT - NO.4	For P-Y. JASANI (Adw.)
3. Nauin Pahwa	Adv.	Respondent Nos. 1-3	Diask

<u>ORDER</u>

Learned Advocate Mr. Pavan Godiawala present for petitioner. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

At request of learned counsel for Petitioner.

List the matter on 29.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of April, 2017.